

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 1762

TO BE ANSWERED ON FRIDAY, 11th FEBRUARY, 2022

POLITICAL CANDIDATE FROM MINORITY COMMUNITIES

1762. SHRI RAVIKUMAR D.:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has any plan to take up the issue with Election Commission of India (ECI) regarding fielding of candidates from minority communities for Assembly/Parliamentary elections by political parties and if so, the details thereof; and
- (b) whether the Government has any plan/proposal to make the functioning of political parties in the country more democratic and if so, the details thereof?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

(a) to (b): No sir. There is no such plan/proposal.
